Malkajgiri are provided with stipulated passenger amenities/facilities and necessary halts to trains. As the distance to the nearest stations is very small it is neither commercially viable nor operationally desirable to create a new station at close proximity to existing facilities.

Accident case of a woman athlete

737. SHRIMATI GUNDU SUDHARANI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it has come to the notice of Government that a woman athlete, Sonu Sinha, was pushed out of running train thereby losing her leg;
- (b) if so, the final outcome of the investigation made by Railway Police on the above incident;
 - (c) the details of sections under which the case was booked; and
 - (d) the action taken against the culprits?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) On 11.04.2011 between 4.10 hrs and 4.20 hrs, one lady passenger named Arunima Singh @ Sonu Sinha wife of Robin Chitrawanshi resident of Alkapuri, Kurshi Road, P/S Gudumba, District Lucknow had fallen down from train no. 14205 Padmawat Express after passing Chanheti railway station. She was run over by train no. 13010 Dehradun-Howrah Express, which was running on the adjoining track as a result she lost her left leg. She was taken to Civil Hospital Bareilly by railway staff.

(b) to (d) On the basis of complaint lodged by the above lady passenger, Government Railway Police/Bareilly has registered a case *vide* crime no. 121/2011 under section 307, 393 Indian Penal Code. The case is under investigation. No culprit has yet been arrested.

Modern toilets in trains

738. SHRI T.K. RANGARAJAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any proposal to alter the design of latrines in trains to prevent spoiling of tracks while it stops at stations; and
- (b) whether there is any proposal to change the present system of employing human beings to clear feces matter from railway station track by using water cannon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) Indian Railways are in the process of developing various types of environment friendly "green toilets" and conducting field trials before considering fitment/retrofitment in coaches as a regular measure.

(b) No manual scavenging is resorted to for cleaning the faecal matter from tracks at the stations.

Mechanized High pressure water jets are used at some of the Railway Stations.

Proposal for Shatabdi between Pathankot and Delhi

- 739. SHRI SHANTA KUMAR: Will the Minister of RAILWAYS be pleased to state:
- (a) whether in view of increasing rail passenger traffic, Government has any proposal to introduce a new Shatabdi train between Pathankot and Delhi; and
 - (b) if so, the progress made so far and by when the train is likely to start?
- THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) No, Sir.
- (b) Presently, introduction of new Shatabdi train between Pathankot and Delhi is operationally not feasible.

Accidents involving unmanned railway crossings

740. SHRI MAHENDRA MOHAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that during last ten years, 3349 people have died due to various train accidents;
- (b) whether it is also a fact that majority of those have been killed at unmanned railway crossings;
- (c) whether it is also a fact that Railways do not give compensation to people killed at the unmanned railway crossings while people killed at manned railway crossings get compensation; and
- (d) if so, the justification for the same and what compensation has been given to people killed at Kasganj railway crossing?
- THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) and (b) During the last ten years, *i.e.* 2001-02 to 2010-11, 1351 persons lost their lives in consequential train accidents, i.e., collisions, derailments, manned level crossing accidents, fire in trains and miscellaneous accidents, excluding incidents of trespassing at unmanned level crossings. During this period, 1458 persons lost their lives in incidents of trespassing at unmanned level crossings caused due to negligence of road vehicle users.
- (c) and (d) Under the Railways Act 1989, Railway is liable to pay compensation for loss of life and injury to *bonafide* rail passengers and others in cases of accidents caused due to negligence